

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**UNSTARRED QUESTION NO. : 573**  
**( TO BE ANSWERED ON THE 28th November 2024 )**  
**STRENGTH OF PILOTS**

**573. SHRI DHAIRYASHEEL SAMBAJIRAO MANE**  
**SHRI SUDHEER GUPTA**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) whether the airline regulatory body has released the latest statistics on strength of pilots in the country and if so, the details hereof;**
- (b) whether it is true that 15 percent of the pilots in the country are women which is three times of the global average of 5 percent and if so, the details thereof**
- (c) the details of total number of pilots including foreign nationals working with various domestic airlines in the country along with the number of women amongst them;**
- (d) whether it is true that there is a fast pace of growth in civil aviation industry in the country which would require substantial number of pilots during the next five years;**
- (e) if so, the details thereof along with the steps taken by the Government to recruit more pilots in this regard; and**
- (f) whether the Government proposes to initiate a special programme to encourage pilot training for women from all sections of the society and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)**

**(a) Such statistics on strength of pilots in the country are not released by Directorate General of Civil Aviation (DGCA). However, a total of 11,775 pilots are employed by major airlines and there are total number of 26,539 licensed pilots (ATPL/CPL/PPL) in India.;**

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**(b) 15 percent of pilots in the country are women. The detail on number of women pilots is at Annexure I.;**

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**(c) The details of total number of pilots including foreign nationals and women working with various domestic airlines in the country is at Annexure II.;**

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**(d) and (e) India's aviation industry is growing at a fast pace and requires substantial number of pilots to counter this growth during the next five years.;**

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**The recruitment is beyond the purview of Ministry of Civil Aviation. However, Ministry has provided an enabling environment for increase of capacity for training of CPLs in the country. The Ministry of Civil Aviation and Airports Authority of India (AAI) brought out a liberalised Flying Training Organisation (FTO) policy whereby the concept of airport royalty (revenue share payment by FTOs to AAI) has been abolished and land rentals have been significantly rationalised. After a competitive bidding process in two phases in 2021 and 2022, respectively, AAI awarded 15 FTO slots at 10 airports. Of these, 11 FTO slots are operational.;**

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**(f) Presently, no such program/proposal is under consideration of this Ministry.**

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## DETAIL ON NUMBER OF WOMEN PILOTS

<b>S. No</b>	<b>Operator Name</b>	<b>Total number of Indian Women Pilots employed</b>	<b>Total number of pilots employed</b>	<b>% of Indian women pilots employed</b>
<b>1</b>	Indigo Airlines	791	5174	15.28%
<b>2</b>	Air India	541	3462	15.62%
<b>3</b>	Alliance Air	25	144	17.36%
<b>4</b>	Spice Jet	61	372	16.39%
<b>5</b>	SNV Aviation	119	849	14.01%
<b>6</b>	Air India Express	230	1774	12.96%
<b>Total</b>		1767	11775	15.00%

Source:- Directorate General of Civil Aviation (DGCA)

**Annexure II****DETAILS OF TOTAL NUMBER OF PILOTS INCLUDING FOREIGN NATIONALS  
AND WOMEN WORKING WITH VARIOUS DOMESTIC AIRLINES IN THE  
COUNTRY**

<b>S. No</b>	<b>Operator Name</b>	<b>Total number of Indian Male Pilots employed</b>	<b>Total number of Indian Women Pilots employed</b>	<b>Total number of Foreign national Pilots employed</b>	<b>Total number of pilots employed</b>
<b>1</b>	Indigo Airlines	4383	791	34	5174
<b>2</b>	Air India	2921	541	58	3462
<b>3</b>	Alliance Air	119	25	20	144
<b>4</b>	Spice Jet	311	61	NIL	372
<b>5</b>	SNV Aviation	730	119	NIL	849
<b>6</b>	Air India Express	1544	230	144	1774
<b>Total</b>		10008	1767	236	11775

Source:- Directorate General of Civil Aviation (DGCA)

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